

## FORM G

### INVITATION FOR EXPRESSION OF INTEREST FOR LEGEND POWER PRIVATE LIMITED OPERATING FACILITIES / OPERATIONS IN BUSINESS TO GENERATE, DISTRIBUTE, SELL AND OTHERWISE DEAL IN HYDRO-POWER & NON-CONVENTIONAL ENERGY FIELDS

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/LLP No.	<b>Legend Power Private Limited</b> CIN: U74999DL2007PTC205925 PAN: AABCL3683Q
2.	Address of the registered office	<b>Registered Office:</b> 103, Ground Floor, Gali No. 6, Jaitpur, Badarpur, New Delhi - 110044
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	NA
5.	Installed capacity of main products/ services	Presently, there is no business
6.	Quantity and value of main products/ services sold in last financial year	For F.Y.2022-23- <b>Rs. NIL</b> For F.Y. 2023-24 - <b>Rs. NIL</b>
7.	Number of employees/ workmen	0 (NIL)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be requested over mail at: <a href="mailto:Cirp.legendpower@gmail.com">Cirp.legendpower@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be requested over mail at: <a href="mailto:Cirp.legendpower@gmail.com">Cirp.legendpower@gmail.com</a>
10.	Last date for receipt of expression of interest	On or before 05.10.2024
11.	Date of issue of provisional list of prospective resolution applicants	On or before 15.10.2024
12.	Last date for submission of objections to provisional list	On or before 20.10.2024
13.	Date of issue of final list of prospective resolution applicants	On or before 30.10.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	On or before 04.11.2024



15.	Last date for submission of resolution plans	On or before 04.12.2024
16.	Process email id to submit Expression of Interest	<a href="mailto:Cirp.legendpower@gmail.com">Cirp.legendpower@gmail.com</a>

Date: 20.09.2024

Place: New Delhi



Bihari Lal Chakravarti  
Resolution Professional

For Legend Power Private Limited

Reg. No.: IBBI/IPA-002/IP-N00863/2019-2020/12776

Reg. Address: GC - 901 Aditya Mega City ,Vaibhav Khand Indirapuram,  
Ghaziabad, Uttar Pradesh - 201014